

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2760  
ANSWERED ON:11.03.2011  
IMPORT OF USED GARMENTS  
Gangaram Shri Awale Jaywant

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Textiles Industry has incurred huge losses of foreign exchange due to the import of used garments from foreign countries;
- (b) if so, the details thereof;
- (c) whether the Government proposes to ban import of used garments;and
- (d) if so, the details thereof and the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): The import of worn clothing/used garments is not in such quantity or value to pose any threat to the domestic textiles industry. The imports of worn clothing in the year 2009-10 was of the order of US\$ 47.18 million, which is a decline of 46.63% over 2008-09. As per latest available data for the current financial year (2010-11) the import of worn clothing/used garments was US\$ 22.95 million during April-June 2010.

(c) & (d): The Government has already imposed restrictions on the import of used garments keeping in view the sanitary and phyto-sanitary issues involved by bringing such imports under the 'Restricted list of Imports'. The policy condition viz imports licencing Note No. (1) allowing sale of worn clothing by Special Economic Zone (SEZ) units in the Domestic Tariff Area (DTA) has also been deleted vide DGFT's Notification No. 43/ 2009-14 dated the 19th May, 2010.